

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
STARRED QUESTION NO-*326
ANSWERED ON- 01/04/2022

REPRESENTATION ON CRISIS IN JUTE INDUSTRY

*326. SHRI SANJAY RAUT:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has received any representation from trade unions regarding the crisis plaguing the jute industry and seeking speedy action to protect the livelihood of mill workers, growers and others associated with the industry;
- (b) if so, the details thereof and Government's response thereto; and
- (c) the details of steps taken or proposed to be taken by Government to protect the workers in jute industry?

ANSWER

THE MINISTER OF TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to the Rajya Sabha Starred Question No. *326 to be answered on 01.04.2022 regarding Representation on crisis in jute industry.

(a) to (c): Some representations from trade unions and associations of jute industry have been received regarding various issues in Jute Sector.

In this respect, Jute Commissioner, in exercise of powers conferred under Jute & Jute Textiles Control Order, 2016, has fixed the stock limit & reasonable price of raw jute. In addition, de-hoarding operations of raw jute stock have also been initiated in association with the State Government.

The Government of India has taken several steps to protect the livelihood of mill workers, growers and others associated with jute industry as under:

- Mandatory packaging of **100% foodgrains** and **20% sugar** production in jute packaging material under Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987
- Declaration of MSP for raw jute and its purchase at MSP to support the farmers
- For development and promotion of jute sector, several schemes under National Jute Development Program are being implemented with the total outlay of **Rs. 485.58 crore** for the period of 2021-22 to 2025-26.
